

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (EAST, SHAHDARA & NORTH-EAST), KARKARDOOMA COURT COMPLEX, DELHI AUCTION NOTICE

The condemned articles lying at general basement parking of Karkardooma Court Complex, Delhi will be auctioned on **04.08.2025 at 03:00 P.M.** in the general basement parking on "AS IS WHERE IS BASIS". The articles to be auctioned and reserve price of the same are as under:-

List of condemned articles for auction with their base price

Sr. No.	Name of furniture	Qty. (Approx)	Base Price	Total
1.	Steel Bench	22	420/-	9,240/-
2.	Visitor Chair	40	120/-	4,800/-
3.	Wooden cushion chair	50	65/-	3,250/-
4.	Steel study table	05	420/-	2,100/-
5.	Wooden study table	01	185/-	185/-
6.	Wooden Centre Table	15	110/-	1650/-
7.	Sofa 3 Seater	15	525/-	7875/-
8.	Sofa 2 Seater	02	315/-	630/-
9.	Revolving Chair	20	380/-	7600/-
10.	P.O. High Back Revolving Chair	12	525/-	6300/-
11.	Dias Chair for Judges (Wooden)	02	150/-	300/-
12.	Wheel Chair	05	110/-	550/-
13.	Almirah	05	900/-	4500/-
14.	Hot Case	05	70/-	350/-
15.	Split AC	10	3500/-	35,000/-
16.	Wall Clock	34	25/-	850/-
17.	Table Desk-Wooden	02	22/-	44/-
	85,224/-			

In addition to aforesaid condemned articles, the following articles/goods will be auctioned on the basis of their weight (to be weighed on the date auction itself). The reserve price of steel articles will be Rs. 70/- per kg X their weight, the reserve price of iron articles will be Rs. 32/- per kg. X their weight, the reserve price of plastic articles will be Rs. 20/- per kg X their weight and the reserve price of wooden articles scrap will be Rs. 05/- per kg. X their weight. The reserve price of newspaper will be Rs. 19/- per kg X their weight, the reserve price of waste paper will be Rs. 18/- per kg X their weight and the reserve price of magazine will be Rs. 16/- per kg X their weight.

Sr. No.	Name of furniture	Qty. (Approx)	Base Price	Total
1.	Desert Cooler	04	N.A.	N.A.
2.	Cooler Stand	02	N.A.	N.A.
3.	Steel Rack with Drawer	05	N.A.	N.A.



4.	Iron Box (Tijori)	02	N.A.	N.A.
5.	Spare Parts of the Vehicles	As per list	N.A.	N.A.
6.	Newspaper	200 kg approx	N.A.	N.A.
7.	Magazine	50 Kg. approx	N.A.	N.A.
8.	Waste Paper	250 Kg. approx	N.A.	N.A.
9.	Steel Rack	05	N.A.	N.A.
10	Wooden Drawer	02	N.A.	N.A.
11	Old Name Plates	44	N.A.	N.A.
12	Old Locks	20	N.A.	N.A.
13	Steel Cabinet	10	N.A.	N.A.

The taxes as applicable shall be extra/in addition to aforesaid reserve price. The participant will have to deposit **Rs. 10,000/- (refundable)** along with one copy of photo identity card with the In-charge, Care Taking Branch, East District, behind the courtroom no. 316, 3rd floor, A-Block, Karkardooma Court Complex, Delhi before 01:00 P.M. on the day of auction i.e. 04.08.2025. 25% of total auction price will be collected from successful bidder in cash on the fall of hammer and the condemned articles will have to be removed according to Terms and Conditions from the court premises.

The intending bidder can inspect the articles on any working day between 02:00 P.M. to 04:00 P.M. and other information can be collected from the Care Taking Branch (East), Karkardooma Courts Complex, Delhi. The participants may also visit the official website i.e. www.delhidistrictcourts.nic.in for other relevant information. The auction shall be subject to other **Terms & Conditions as described below** and shall be announced on the spot.

(SOMITRA KUMÁR)

Chairperson, Condemnation Board, O/o The Principal District & Sessions Judge(s), East, Shahdara and North-East District, Karkardooma Courts Complex, Delhi



TERMS AND CONDITIONS

- 1. That condemned furniture articles shall be auctioned on 04.08.2025 at 03:00 P.M. on "AS IS WHERE IS BASIS" at B-Block Basement Parking and A-Block basement, Karkardooma Courts Comple, Delhi.
- 2. That reserved price of all condemned articles (excluding articles to be auctioned on the basis of their weight) is fixed Rs. 85,224/- (Rupees Eighty Five Thousand Two Hundred and Twenty Four only) plus taxes as applicable.
- 3. That bidder shall be required to deposit a sum of **Rs. 10,000/- (Rupees Ten Thousand only) (Refundable)** in cash alongwith a copy of Photo Identity Card with the Branch In-charge, Care Taking Branch before **01:00 P.M. on the day of Bid i.e. 04.08.2025.**
- 4. The Successful bidder shall deposit 25% of the bid value on the acceptation of bid in cash as per rule 220(iv) of GFR-2017.
- 5. That the total auction price will be deposited by the qualified bidder within three working days (exluding bank holiday) in shape of demand draft drawn in favour of the Principal District & Sessions Judge (East), Karkardooma Court Complex, Delhi. In case of default, the deposit of 25% amount shall stand forfeited.
- 6. The condemned articles will be removed within three days after deposit of payments positively from the court premises.
- 7. That bidder shall arrange his own labour and transport for removal of condemned articles from Karkardooma Courts Complex, Delhi premises and expenses of such transportation shall be borne by him.
- 8. That decision of the Condemnation Board shall be binding upon bidder and it can cancel the auction without assigned any reason.
- 9. That condemnation board reserves right to add or delete any of terms and conditions at the time of auction proceedings and shall be binding upon all bidder/participants.

(SOMITRA KUMAR)

Chairperson, Condemnation Board, O/o The Principal District & Sessions Judge(s), East, Shahdara and North-East District, Karkardooma Courts Complex, Delhi

No. _____CTB(E)/KKD/2025

Dated :-

Copy for information & necessary action to:-

1. PS to the Ld. Principal District & Sessions Judge(s) East, North-East & Shahdara, Karkardooma Courts Complex, Delhi.

2. The In-charge(s), Computer Branch of all the District Court Complex, in Delhi/New Delhi with the request to upload the Auction Notice along with Terms & Conditions on their respective website of Districts Court.

3. Branch In-charge(s), Care Taking Branch, Central, West, South, South-East, New Delhi, South-West, North-East, Shahdara, North-West, North and RACC, Delhi with request to paste the auction notice on the notice boards of their respective court complex,

4. In-charge, Nazarat Branch, Karkardooma Court Complex with the request to direct the concerned Process Server to paste copies of the Auction Notice on the conspicuous places in the area of Mayapuri Scrap Market.

5. In-charge, Care Taking Branch, Karkardooma Court Complex, to take necessary arrangement for auction process.

Chairperson, Condemnation Board,
O/o The Principal District & Sessions Judge(s),
East, Shahdara and North-East District,
Karkardooma Courts Complex, Delhi